CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH (CIRCUIT AT PORT BLAIR)

No. O.A. 351/692/2019

Date of order: 04.06.2019

M.A.351/389/2019

Present:

Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Mr. N. Neihsial, Administrative Member

1. Sumanta Mondal,

S/o Late M.K. Mondal, R/o Junglighat, Port Blair, Working as Charge-man (Mechanical)

Electricity Department

Port Blair - 744101.

2. Shri Shyamapada Dutta

D/o Late Dharani Dhar Dutta

R/o Prothrapur, 🕓

Working as Chargemen (Electrical)

Electricity Department

Port Blair - 744101.

. Applicants

-Veršus

1. The Union of India,

Service through the Secretary

Ministry of Power

Department of Electricity

New Delhi - 110001.

2. The Lieutenant Governor

Andaman'& Nicobar Islands,

Raj Niwas, Port Blair

744101.

3. The Secretary (Power)

Andaman & Nicobar Administration

Secretariat

Port Blair - 744101.

4. The Superintending Engineer,

Electricity Department

Andaman & Nicobar Administration

Vidyut Bhawan,

Phoenix Bay

Port Blair - 744101

.. Respondents

For the Applicant

: Mr. K. Rao

For the Respondents

: None

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Id. Counsel for the applicant.

- 2. M.A No. 389/2019 for joint prosecution is allowed. Applicants are allowed to pursue the remedy jointly.
- 3. At hearing, Id. Counsel for the applicant sought liberty to withdraw the present O.A to prefer a representation to the authorities seeking benefits of the judgment dated 30.11.2012 in WPCT NO. 594/2012, which he had not enclosed while making his representation on 30.01.2018.
- 4. Accordingly, without entering into the merit of the matter, the O.A is disposed of with the aforesaid liberty. Let the representation to seek the benefits of the order suprabe filed within 2 weeks from the date of receipt of a copy of this order. In the event, such representation is preferred, the appropriate competent respondent authority shall consider the same in the light of the decision supra and pass a reasoned and speaking order within 2 months thereafter and communicate the result thereof. No costs.

